

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 25/03/2016 in
CA. No. 02/73(4)/17 &
05/73(4)/17

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: M/s. Aseem Global Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: None

Order

Re-notify this case on 18th January, 2017 for clarification.

Sd/-

(Ina Malhotra)
Member (J)